

(21)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/17 & 18/CAA/2018  
NAME OF THE TRANSFEROR(S) : REVANTHA HOLDINGS LTD  
NAME OF THE TRANSFEREE : LAKSHMI CARGO COMPANY LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Mr. Pavan Jhabalkar Mr. Abhishek Ramen	Counsel for the Applicants	Abhishek Ramen
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**ORDER**

Counsel for Applicant present and prayed for time to make submissions. At request,  
time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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